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**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI**
ORDER

In view of recent transfer-posting order and in supersession of earlier orders as well as in official exigency, following officials/Dealing Assistants posted in North-East District, Karkardooma Courts, Delhi are directed to look after the work of officials/Dealing Assistants as mentioned against their names being Link to each other, as and when, any of them happens to be on leave or not available (due to any official reason), with immediate effect :

#	Name of Officials/Dealing Assistants	
1.	Sh. Surya Kumar, JA/Dealing Assistant of : (i) Litigation Branch & (ii) LAC Branch, NE District, KKD Courts, Delhi.	Ms. Meenakshi Mamgain, JA/Dealing Assistant of : (i) Administration Branch-I, II & III & (ii) Transfer & Posting Seat, NE District, KKD Courts, Delhi.
2.	Sh. Kamal Kishore Semwal, JA/Dealing Assistant, Bail Section, NE District, KKD Courts, Delhi.	Sh. Ankit Kumar, JJA/Dealing Assistant, Filing Section, NE District, KKD Courts, Delhi.
3.	Sh. Mukesh Yadav, JA/Dealing Assistant of : (i) Purchase Cell & (ii) Vigilance Branch, NE District, KKD Courts, Delhi.	Sh. Vivek Choudhary, JJA/Dealing Assistant, Judicial Branch, NE District, KKD Courts, Delhi.
4.	Ms. Upasana Chawla, JA/Dealing Assistant of : (i) General Branch & (ii) RTI Branch, NE District, KKD Courts, Delhi.	Ms. Indu Siddharath, JJA/Dealing Assistant, R & I Branch, NE District, KKD Courts, Delhi.
5.	Ms. Kalpna Chaudhary, JJA/Dealing Assistant of : (i) Leave Section & (ii) Hindi Section, NE District, KKD Courts, Delhi.	Ms. Pratiyasha, JJA/Dealing Assistant, CJM Office, NE District, KKD Courts, Delhi.

Note :

(1) Non-compliance of the aforesaid directions shall be considered deliberate in subordination and disciplinary action shall be taken against him/her as per rules.


(SUKHVINDER KAUR)
Principal District & Sessions Judge,
North-East District, KKD Courts, Delhi.


No. 7499 - 7509 /P&T/Admn/NE/KKD/2025

Dated 08 SEP 2025

Copy forwarded for information to:

1. Ld. Principal District & Sessions Judge (HQ), Delhi.
2. The Administrative Officer (Judl.)/Branch Incharge, Admn.-II, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. Leave Branch and Accounts Branch, NE District, KKD Courts, Delhi.
4. The Officers/official concerned.
5. Dealing officials, LAYERS, Website Committee, Personal File & ACR Cell, Tis Hazari Courts, Delhi.
6. Dealing Official, R&I Branch, NE District, KKD Courts, Delhi for uploading on LAYERS.
7. PS to the undersigned.




Principal District & Sessions Judge,
North-East District, KKD Courts, Delhi.